

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A.1013/2020**



**This the 5<sup>th</sup> day of February, 2021**

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

Chandan Mukherjee,  
G. Operator  
Group 'D', Age about 61 years  
S/o Lt Shri B. Mukherjee, R/o QTR No. 117/1, Railway Colony,  
Thomson Road, New Delhi.

...Applicant  
(By Advocate: Shri B.C. Nagar)

Vs.

1. Union of India through the General Manager  
North Railway, Baroda House, New Delhi.
2. Chief Administrative Officer  
Construction Office, Kashmiri Gate  
Northern Railway, Delhi.
3. Dy/CE/C, Northern Railway, State Entry Road  
New Delhi.

...Respondents  
(By Advocate: Shri Shailendra Tiwary)

**ORDER (ORAL)**

**Mr. R.N. Singh, Member (J) :-**

After arguing for some time, learned counsel for applicant seeks permission to withdraw the present OA with liberty to file a better one in accordance with law. Permission is granted. OA is dismissed as withdrawn with liberty as aforesaid.

**(R.N. Singh)  
Member (J)**

**(A.K. Bishnoi)  
Member (A)**

/dkm/uma/daya